

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF NOVEMBER, 2019

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.11.19	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.11.19	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	49	4	2	51	288	6
FIRST APPEALS FROM ORDERS(OS)(COMM)	259	37	42	254	162	5
EXECUTION FIRST APPEALS(OS)(COMM)	4	2	0	6	-	-

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.11.19	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.11.19	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	2073	45	70	2048	1051	17
ORIGINAL MISC. PET. (I) (COMM)	223	59	29	253	87	4
ORIGINAL MISC. PET. (T) (COMM)	36	14	6	44	52	3
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0	-	-
ORIGINAL MISC. PET. (E) (COMM)	1	2	1	2	1	1
ORIGINAL MISC. PET. (COMM)	1054	45	14	1085	384	7
ORIGINAL MISC. PET. (ENF.) (COMM)	411	15	11	415	465	10
ORIGINAL MISC. PET. (EFA) (COMM)	27	2	0	29	-	-
ARBITRATION APPEAL (COMM)	21	2	3	20	169	4
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	42	64	58	48	12	2
COUNTER CLAIM (COMM)	142	2	6	138	679	-
CIVIL SUITS (COMM) INFRA	0	1	0	1	-	-

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.